

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).10454/2005

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

UNMESH PROPERTIES PVT. LTD. & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 08/09/2006 This Petition was called on for hearing today.

For Petitioner(s) Mr. Rohitesh S. Nagar, Adv.

Ms. Sushma Suri, Adv.

For Respondent(s)

Mr. Ashok Kumar Singh, Adv.

Mr. Satish Vig , Adv

RR 1&2

Mr. R. Singhvi, Adv.

Mr. Kaushal K.L. Gautam, Adv.

UPON hearing counsel the Court made the following

O R D E R

Two weeks' time has been granted to respondent Nos.1 and 2, as prayed for

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file counter.

List again on 27.9.2006.

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(B. Sudheendra Ku

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Registra

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